

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GIGAFUN STUDIOS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	GIGAFUN STUDIOS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	30th November, 2022
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Bangalore
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U72900KA2022PTC168503
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	No. 233, Opp to Park, Ideal Homes, Bangalore, Bengaluru, Karnataka, India, 560098
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	17th October, 2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Ms. Manisha Rawat A-1/B, Third Floor, T-02, Sector-16, Noida, Uttar Pradesh-201301 manisharawatfcs@gmail.com Ph. 0120-4227699 IBBI Registration No. IBBI/IPA-002/IP-N00233/2017-18/10684
8.	LAST DATE FOR SUBMISSION OF CLAIMS	15th November, 2025

Notice is hereby given that the M/s. **GIGAFUN STUDIOS PRIVATE LIMITED** has commenced voluntary liquidation w.e.f. 17th October 2025

The stakeholders of **GIGAFUN STUDIOS PRIVATE LIMITED** are hereby called upon to submit proof of their claims, on or before 15th November 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Manisha Rawat

Liquidator

IBBI Registration No: IBBI/IPA-002/IP-N00233/2017-18/10684

Date: 18th October, 2025